

**Amount Sanctioned by NABARD for
Setting Up of Export-Oriented
Projects**

5535. SHRI B.V. DESAI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the National Bank for Agriculture and Rural Development has sanctioned Rs. 50 crore for the setting up of export-oriented projects in agriculture;

(b) whether it is also a fact that it would support a total investment of about Rs. 250 crore in export-oriented projects over four to five years;

(c) whether the sanction of Rs. 50 crore is in addition to the large production finance that would be made available by NABARD to develop and sustain the export-oriented projects; and

(d) to what extent this loan of Rs. 50 crore has been utilised by the concerned authorities ?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH) : (a) to (c) The National Bank for Agriculture and Rural Development tentatively earmarked an amount of Rs. 50 crores for export-oriented projects in agriculture over a period of 4 to 5 years to support a total investment programme of about Rs. 250 crores on consortium basis alongwith other banks and promoters. The assistance is in addition to the refinance facilities generally available from NABARD for production of exportable items and for developing and sustaining export-oriented projects.

(d) NABARD has recently approved one project with an outlay of Rs. 3.34 crores, NABARD refinance being Rs. 0.70 crore.

**Procurement of Rice by FCI and
other Public Agencies**

5536. SHRI B.V. DESAI : Will

the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that Food Corporation of India and other public procurement agencies have so far procured 5.8 million tonnes of rice under support price in the country during current Kharif season;

(b) whether this procurement of rice is less, as compared to the corresponding period last year;

(c) to what extent it was less and what were the main reasons for the same; and

(d) the States from where procurement was made and what is total Kharif procurement that is likely to be made?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD) : (a) to (c) Paddy is mainly purchased under price support scheme, whereas rice is collected by way of levy from the millers/traders. In the current Kharif Marketing Season, as on 31.3.1983, a quantity of 6.15 million tonnes of rice (including paddy in terms million of rice) has been procured against 6.25 million tonnes in the corresponding period of the last season. The main reason for lower procurement is the drought conditions prevalent in several parts of the country resulting in lower production.

(d) Procurement has been reported from the States/Union Territories of Andhra Pradesh, Assam, Gujarat, Haryana, Himachal Pradesh, Jammu and Kashmir, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Orissa, Punjab, Rajasthan, Tamil Nadu, Uttar Pradesh, West Bengal, Chandigarh and Pondicherry.

As the procurement is progressing and the marketing season will last till September, 1983, no firm estimate of procurement can be given at this stage.